

**OFFICE OF THE PR. DISTRICT AND SESSIONS JUDGE**  
**REASI**

**NO:-7/PDSJR**

**DATED:-17.04.2020**

**Subject:- Contribution pursuant to Hon'ble High Court Order No. 1563/GS Dated. 24.03.2020 related to COVID-19.**

**O R D E R**

Pursuant to the directions of Hon'ble High Court conveyed through letter No:- 43338/63/GS dated 17.04.2020, all the judicial officers working in District Reasi are directed to furnish the details regarding contributions related to COVID-19 along with their staff members as per the proforma given by the Hon'ble High Court annexed herewith, in PDF as well as in MS Excel format on the following email id by tomorrow positively and non Compliance of any officer will be conveyed to the Hon'ble High Court accordingly.

Email id:- [districtcourtreasi@gmail.com](mailto:districtcourtreasi@gmail.com)

Kamlesh Pandit  
Pr. District and Sessions Judge  
Reasi

**Copy to:-**

1. Registrar Genera(Officiating),Jammu and Kashmir High Court at Jammu for information.
2. Secretary to Hon'ble Administrative Judge ,District Reasi for kind perusal of his Lordship.
3. System officer for uploading the same on District court website.
4. Office file.

Kamlesh Pandit  
Pr. District and Sessions Judge  
Reasi

**Proforma**

S.No	Name of the Officers/Officials	Designation	Amount Contributed
1			
2			
3			
4			
5			